

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH - IV

CP (IB) 3584 /MB/C-IV/2019

(UNDER SECTION 8 & 9 OF THE INSOLVENCY AND BANKRUPTCY CODE,
2016)

Avantor Performance Materials India Limited ... Petitioner / Operational Creditor

Versus

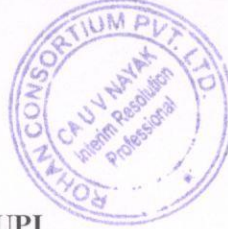
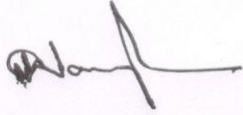
Rohan Consortium Private Limited ... Respondent / Corporate Debtor

List of Creditors under Regulation 13(2) (d) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by VASUDEV GANESH NAYAK UDUPI (Insolvency Professional Registration Number IBBI/IPA-001/IP-P00019/2016-17/10043).

1. The application for Corporate Insolvency Resolution Process filed by Avantor Performance Materials India Limited under Section 8 & 9 of the Insolvency and Bankruptcy Code read with Rule 5 of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016 was admitted by this Hon'ble Tribunal (NCLT, Mumbai Bench) vide order dated 15th November'2021 and Vasudev Ganesh Nayak Udipi, the undersigned was appointed as Interim Resolution Professional ("IRP"), who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India.
2. The Registered Office of the Corporate Debtor as per MCA site viz SHOP NO-22, KRISHNA TOWER,PLOT NO-8 & 8A SECTOR-9 NEW- PANVEL(W) NAVI MUMBAI Raigarh MH 410206, however as informed by the Suspended Director the said office is closed and the party is operating from Office No.1/1, Ground Floor, Sweeper Quarters, Dattapada Road No.1, Near Flyover Bridge, Borivali (E), Mumbai – 400 066
3. In compliance with Section 13, Section 15 and other applicable sections of the Insolvency and Bankruptcy Code 2016 read with Regulation 6 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016, (hereinafter called as '**Regulations**'), a public announcement:
 - a. intimating the commencement of Corporate Insolvency Resolution Process for **Rohan Consortium Private Limited**; and
 - b. calling the creditors to submit the proof of claims was made on 20/11/2021, in Free Press Journal (English) and Navshakti (Marathi),



4. The last date of submission of claims was 01/12/2021.
5. In Compliance with Regulation 13(2) (d) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation 2016, a list of creditors along with amount claimed and claims admitted in respect of claims is enclosed as Annexure - A.
6. List of Employees (Operation creditors) who have submitted their claim is enclosed as Annexure - B.
7. Claims received from other operational creditors is enclosed as Annexure - C.
8. Claims received from Operational Creditors (Government Dues) is enclosed as Annexure - D.
9. Claims received from List of Other Creditors (Other than financial Creditors and Operational Creditors) is enclosed as Annexure - E.



VASUDEV GANESH NAYAK UDUPI
Registration Number: IBBI/IPA-001/IP-P00019/2016-17/10043
Interim Resolution Professional
In the matter of Rohan Consortium Private Limited

Date: 10th December'2021
Place: Mumbai

303/305, Rajmata CHS ltd, Near RTO, Four Bungalows,
Andheri - West, Mumbai, Maharashtra, 400053.
E-mail ID:- uvnayak2004@yahoo.co.in
Mobile No: 98696 37407

ANNEXURE A

IN THE MATTER OF ROHAN CONSORTIUM PRIVATE LIMITED

List of Financial Creditors as on 15th November'2021

SR NO	NAME OF FINANCIAL CREDITOR	ADDRESS	AMOUNT CLAIMED (IN RUPEES)	AMOUNT ADMITTED (IN RUPEES)
		NIL		

ANNEXURE B

List of claims from Workmen/Employee or by Authorised representative of Workmen/Employees as on 15th November'2021

SR NO	NAME OF WORKMEN/EMPLOYEE	ADDRESS	AMOUNT CLAIMED (IN RUPEES)	AMOUNT ADMITTED (IN RUPEES)
		NIL		

ANNEXURE C

List of Operational Creditors as on 15th November'2021

SR NO	NAME OF OPERATIONAL CREDITOR	ADDRESS	AMOUNT CLAIMED (IN RUPEES)	AMOUNT ADMITTED (IN RUPEES)
1.	AVANTOR PERFORMANCE MATERIALS INDIA LIMITED	17 th Floor, Building No.5, Tower C, DLF Cyber city, Phase III, Gurgaon – 122002, Haryana	1,37,62,790.68	1,37,62,790.68
	Total		1,37,62,790.68	1,37,62,790.68



ANNEXURE D

List of Operational Creditors (Government Dues) as on 15th November'2021

SR No	NAME OF OPERATIONAL CREDITOR	ADDRESS	AMOUNT CLAIMED (IN RUPEES)	AMOUNT CLAIMED (IN RUPEES)
		NIL		

ANNEXURE E

List of Other Creditors (Other than financial Creditors and Operational Creditors) as on 15th November'2021

SR No	NAME OF OPERATIONAL CREDITOR	ADDRESS	AMOUNT CLAIMED (IN RUPEES)	AMOUNT CLAIMED (IN RUPEES)
		NIL		

Notes:

1. Complete books of accounts of the Company are not made available.
2. All the claims received from the creditors are accepted provisionally as we were not able to reconcile with the books of accounts of the company. However, after scrutiny of the documents and receipt of proper explanation if any, claim would be revised accordingly.
3. All the claims from creditors shown above will be revised as and when they submit additional information and reconciliation of the same with the books of accounts of the company.



VASUDEV GANESH NAYAK UDUPI

Registration Number: IBBI/IPA-001/IP-P00019/2016-17/10043

Interim Resolution Professional

In the matter of Rohan Consortium Private Limited



Date: 10th December'2021

Place: Mumbai

**303/305, Rajmata CHS Ltd, Near RTO, Four Bungalows,
Andheri - West, Mumbai, Maharashtra, 400053.**

E-mail ID:- uvnayak2004@yahoo.co.in

Mobile No: 98696 37407